## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

RA 206/2004 MA 1625/2004 OA 2337/2003

New Delhi, this the 27th day of June, 2005

Hon'ble Mr. Shanker Raju, Member (J) Hon'ble Mr. S.K. Malhotra, Member (A)

Ramesh Chand Sai

....Applicant.

(By Advocate Shri S.M. Garg)

Versus

Council of Scientific & Industrial Research and Others

...Respondents.

(By Advocate Shri C.Hari Shankar and Sh. Harpreet Singh)

ORDER (ORAL)

By Shri Shanker Raju, Member (J):-

in the light of the letter dated 17-3-2005 issued by the respondents (Chief Vigilance Officer), learned counsel for the applicant seeks to withdraw this RA, which is accordingly allowed. Review Application is dismissed as withdrawn.

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(S.K. Maihotra) Member (A) (Shanker Raju) Member (J)

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